

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 12.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For settlement	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s : *none*

RESPONDENT/s :

1. MANEESHA KONGOVI  
 9620209706


RESPONDENT(s)  
 CORPORATE DEBTOR NO. 1

*Yes*  
 For Maneesha Kongovi

**ORDER**

None appeared for Petitioner. Heard Ms. Maneesha Kongovi, Learned Counsel for Corporate Debtor.

On the request of the Counsel, on the ground that the issue is likely to be settled, post the case on 18.09.2018.

  
 Member (T)

  
 Member (J)